THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION Dated 20th June, 2025

No.HCM.II/184/2015-Estt/Pt./183: On successful completion of the Induction Training Programme from the Meghalaya State Judicial Academy and in pursuance of the Full Court Resolution dated 20th June, 2025, the following Grade III Judicial Officer is posted as under

SI No.	<u>Ņ</u> ame	Posted as:
1	Miss Natasha Ch. Marak	Judicial Magistrate First Class, West Garo Hills District, Tura.

The above Judicial Officer shall join her place of posting on 1st July, 2025.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./183-A

Dated Shillong the 20th June, 2025

Copy to: -

- 1. The Registrar–cum–Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
- 6. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officer with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.
- The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for kind information and necessary action.

- 9. The District & Sessions Judge, West Garo Hills District, Tura for kind information.
- 10. Miss Natasha Ch. Marak, Grade III Judicial Officer for kind information and necessary action.
- 11. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.
- 12. The Director of Printing and Stationery, Meghalaya, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The Treasury Officer, West Garo Hills District, Tura for information and necessary action.
- 14. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.

15. Office File.

REGISTRAR GENERAL

2016/18